



DIRECTORATE OF INFORMATION & PUBLIC RELATIONS
Government of Mizoram

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STATE ELECTION COMMISSION NOTICE

No.702/2019-2020

In order to contain the spread of Novel Coronavirus (COVID-19), precautionary measures are required to be taken by all citizens. In this regard, the State Election Commission, Mizoram has decided to defer the ongoing Summary Revision of the Electoral Rolls in respect of Village Councils (Non-Sixth Schedule) and Local Councils within Aizawl Municipal Corporation, 2020 w.e.f 19TH March, 2020 (Thursday) until further notice.

Written by: Dr. Saithantluangi Zote, MIS, IPRO (https://dipr.mizoram.gov.in/posts?author_user_id=42)

Dated: 18th Mar 20 3:44 PM

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INFORMATION & PUBLIC RELATIONS DEPARTMENT





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